

From,

Krishna Swaroop Dhar Dwivedi, H.J.S.,
I/c Joint Registrar (Judicial) (Services),
High Court of Judicature at
Allahabad.

To

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow

No. 208/Admin. (Services)/2022 Allahabad: Dated: May 17, 2022

Subject: Regarding Nomination of Judicial Officers for Online Training Programme “Essential Interventions & Skills for Working with Child Sexual Abuse: Introducing Mental Health & Legal Dimensions of Forensics”.

Sir,

With reference to your letter no. JJB Trg./JTRI-2022-629 dated 11.05.2022, on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to nominate following Judicial Officers for participation in the captioned online training programme, scheduled on **22nd May, 5th June, 12th June, 26th June and 3rd July, 2022 (all Sundays):-**

S.No.	Name of Officers	Designation	Place of Posting
1.	Sri Premendra Kumar	Special Judge, POCSO Court	Agra
2.	Sri Ashish Varma	Special Judge, POCSO Court	Ambedkar Nagar at Akbarpur
3.	Sri Awadhesh Kumar Singh	Special Judge, POCSO Court	Amroha
4.	Sri Manraj Singh	Special Judge, POCSO Court	Auraiya
5.	Sri Ravish Kumar Attri	Special Judge, POCSO Court	Azamgarh
6.	Smt. Shailja Rathi	Special Judge, POCSO Court	Baghpat
7.	Sri Varun Mohit Nigam	Special Judge, POCSO Court	Bahraich
8.	Sri Govind Mohan	Special Judge, POCSO Court	Ballia
9.	Sri Mahendra Nath	Special Judge, POCSO Court	Balrampur
10.	Smt. Anu Saxena	Special Judge, POCSO Court	Banda
11.	Sri Dinesh Pal Yadav	Special Judge, POCSO Court	Barabanki
12.	Smt. Madhu Dogra	Special Judge, POCSO Court	Bhadohi at Gyanpur
13.	Km. Parul Jain	Special Judge, POCSO Court	Bijnor
14.	Sri Raj Kumar-III	Special Judge, POCSO Court	Budaun
15.	Dr. (Smt.) Pallavi Agarwal	Special Judge, POCSO Court	Bulandshahar
16.	Sri Rajendra Prasad	Special Judge, POCSO Court	Chandauli
17.	Sri Sanjay K. Lal	Special Judge, POCSO Court	Chitrakoot
18.	Sri Ram Pratap Singh Rana	Special Judge, POCSO Court	Etawah
19.	Sri Shailendra Verma	Special Judge, POCSO Court	Faizabad
20.	Sri Prem Shankar	Special Judge, POCSO Court	Farrukhabad

I am, therefore, to request you to take further necessary actions accordingly.

Yours faithfully,

sd/-
I/c Joint Registrar (J) (Services)

No. 208(i)/Admin. (Services)/2022 dated: May 17, 2022

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
2. **Dr. Shekhar Seshadri**, Senior Professor & PI, Dept. of Child & Adolescent Psychiatry, National Institute of Mental Health & Neurosciences (NIMHANS), Hosur Road, Bangalore- 560029.
3. The District & Sessions Judges, **Agra, Ambedkar Nagar, Amroha, Auraiya, Azamgarh, Baghpat, Bahraich, Ballia, Balrampur, Banda, Barabanki, Bhadohi, Bijnor, Budaun, Bulandshahr, Chandauli, Chitrakoot, Etawah, Faizabad and Farrukhabad** with the request to inform the Officers concerned accordingly and kindly direct them to provide their **e-mail Ids and contact numbers at the earliest** to Sri Saurabh Shashi Ashok, Project Officer, Policy & Law, SAMVAD, NIMHANS, Bangalore on e-mail Ids:- **saurabh@nimhanschildprotect.in & info@nimhanschildprotect.in** under intimation to the Director, JTRI, Lucknow on e-mail ID:- **jtriup@gmail.com** and Hon'ble High Court on e-mail ID:- **services@allahabadhighcourt.in**
4. **Sri Vijendra Tripathi**, Registrar (J) (D)/Presenting Officer, High Court Juvenile Justice Committee, Lucknow.
5. The Joint Registrar (J) (Services), High Court, Allahabad.

sd/-
Deputy Registrar